

C APEAL NO. 270/ALD/2020

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2020 AT 10:30 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : PARASVATI REAL ESTATE INDIA LTD. V/S ROC
SECTION: 252 (3) COMPANIES ACT, 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR APPELLANT : SH. ABHISHEK MISHRA, PCS.

COUNSEL FOR ROC : SH. KRISHNA DEV VYAS, ADV.

COUNSEL FOR I.T. : NONE PRESENT.

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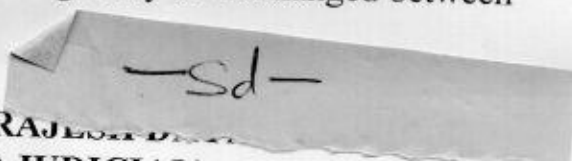
Heard Sh. Abhishek Mishra, PCS for the Appellant who has filed the present C Appeal no. 270/ALD/2020 u/s 252(3) of the Companies Act, 2013 for restoration of the Company.

Let notice be issued to the Income Tax Dept, returnable at an early date.

Sh. Krishna Dev Vyas, Advocate appearing for the ROC, who prays for and is granted 4 weeks time for filing reply, thereafter, rejoinder, if any, may be filed within one week.

Accordingly, put up in the week commencing 19th March, 2021 before the Regular Court/ through Video Conferencing, by which time, pleadings may be exchanged between the parties.

Dated : 21.12.2020


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Shubham Kr. Singh